

(2024) 01 TP CK 0034

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 746 Of 2023

Shobha Rani Debnath And 5 Ors.

APPELLANT

Vs

State Of Tripura And 2 Ors.

RESPONDENT

Date of Decision: Jan. 24, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Kohinoor N. Bhattacharyya

Judgement